

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.292 of 2016 &
IA No.597 of 2016**

Dated: 17th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

M/s Utkal Alumina International Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Raza
Mr. Zeeshan Raza

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1

ORDER

Issue notice on the Appeal as well as on the I.A. No. 597 of 2016
(Appl. for stay) returnable on 20.12.2016. Dasti, in addition, is permitted.

List the matter on **20.12.2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh